

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 05.11.2018 (Monday)

Court – II

After the cases of Court-I or 3:15 PM, whichever is earlier.

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--------------------------------|--|---|---------------------------|
| 1. | Comp. App. (AT) No. 43 of 2018 | Ajay Kumar Kedia & Ors. Vs. Anita Kedia&Ors. | VivekSibal Pooja M. Saigal Rahul Sharma | T.V. Raghuvanshi (R-1) |

For Admission (After Notice)

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|----|---------------------------------|--|--------------------|--|
| 2. | Comp. App. (AT) No. 256 of 2017 | R. Prasanth Vs. UBC Engineers Pvt. Ltd. & Ors. | Sandhya Nambidi | Shruti Iyer |
| 3. | Comp. App. (AT) No. 64 of 2018 | Venku Hospitals Pvt. Ltd. &Anr. Vs. ROC, Chennai | M. Rathina Kumar | Sanjib K. Mohanty |
| 4. | Comp. App. (AT) No. 223 of 2018 | Narendra Kumar Dhoot Vs. Premier Ltd. | Sameer Gupta | Anurag Bhatt- R1 Manish Raj- R2(C.P.) |
| 5. | Comp. App. (AT) No. 231 of 2018 | Insys Instruments Systems (India) Pvt. Ltd. Vs. Registrar of Companies (Karnataka) | GouthamShivshankar | Gaurav Rohilla |
| 6. | Comp. App. (AT) No. 340 of 2018 | Bank Street Securities Pvt. Ltd. & Ors. Vs. SRD Trading Pvt. Ltd. | Ashish Middha | |

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A. Cheema
3/11/2018

By Order
13/11/18
Joint Registrar